

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

**Date : 13th June, 2017
Time : 10.30 A.M.**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 272/2017 (Earlier Appeal No.19/2015)	Chadha Papers Limited Vs. Uttar Pradesh Pollution Control Board	Ms. Meenakshi Arora, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
FOR ADMISSION			
2.	M.A. No. 755/2017 IN Original Application No. 384/2017	Pathranand, the disciple of : Swami Bajranand Ji Maharaj Vs. State of Madhya Pradesh & Ors.	Mr. Daleep Dhyani & Mr. Deepak Kohali, Advs. for Applicant
FOR HEARING			
3.	Original Application No. 517/2016	Bharat Bhushan Uppal Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for DJB Ms. Puja Kalra, Adv. for NDMC

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